

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.301

IA-4645/2022 IA-4436/2022 IA-4126/2022 IA-4016/2022 IA-3051/2022 IA-3057/2022
IA-3062/2022 IA-3064/2022 IA-4537/2022 IA-1554/2022 IA-3073/2022 IA-3074/2022
IA-4537/2022 IA-1554/2022 IA-3884/2021 IA-3895/2021 IA-3896/2021 IA-3899/2021
IA-1934/2021 IA-1994/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021
IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021 IA-3324/2022 IA-1244/2022
IA-1674/2022 IA-82/2022 IA-1417/2022 IA-1450/2022 IA-1432/2022 IA-5441/2021
IA-3379/2020 Cont.P-18/2021 IA-1357/2022 IA-1376/2022 IA-2696/2021 IA-2663/2021
IA-2791/2021 IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021 IA-1046/2022
IA-2868/2022 IA-3170/2022 IA-1508/2021 IA-1146/2022

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

.....APPLICANT/PETITIONER

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 01.12.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv Pranav Gupta in IA 1554/2022, IA-1994/2021

Adv. Kushagra Pandey

Adv Simran in IA-No 27912021

Adv. Komal Gupta. Adv. Shikhil Suri and

Adv. Mahima Aggarwal

Adv. Siddharth Bhatli and Adv. Lashita Dhingra
in 5441/2021

Adv Ateendra Saumya Singh

Adv. Nidhi Mohan Parashar, Adv. Umang Kumar Singh
In IA-1674/2022.

Adv. Avinath Yadav, Dr. Sumant in IA-4436/2022.

For the Respondent

: Adv Pranav Gupta in IA-3895/2021, IA-1032/2021



IA-1056/2021 IA-1060/2021 IA-1064/2021
Adv. Siddharth Bhatli and Adv. Lashita Dhingra
in 1508/2021

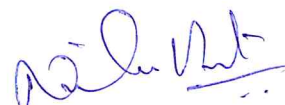
Adv. Kripa Shankar Prasad, Adv. Ritu Rajkumari,
Adv. Alisha K. Shail, Counsels for Respondent no. 4
Adv. Nidhi Mohan Parashar, Adv. Umang Kumar Singh
for R6, 7, 8, 14, 15 and 16 in IA-1244/2022

For the NPCL : Mr. Anil Dutt & Mr. Tenzen Tashi Negi, Advocates
for NPCL in IA 82 of 2021 and IA 1432 of 2022.
For the RP : Mr. Rishabh Jain, Advocate.
For the Ex-Directors : Ms. Akanksha Singh & Mr. Alankrit Bhatnagar,
For the NOIDA : Mr. UN Singh Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on **04.01.2023**.



(Court Officer)